

Mr. Speaker: That is all right. I will take up Question No. 528 then.

Prices of TELCO Locomotives

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- *528. { Shri D. C. Sharma:
 Shri Ram Krishan Gupta:
 Shri Hem Barua:
 Shri S. M. Banerjee:
 Shri Rameshwar Tantia:
 Shri T. B. Vittal Rao:
 Shri Tangamani:
 Shri B. Das Gupta:
 Shri Aurobindo Ghosal:
 Shri M. B. Thakore:

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 273 on the 25th November, 1959 and state:

(a) whether the Arbitrator has since given his award regarding the price of TELCO Locomotives for the period commencing from the 1st April, 1958; and

(b) if so, the nature of the award given?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) The Arbitrator has fixed price of the 200 locomotives to be delivered by Telco from 1st April, 1958 to 31st March, 1960 at Rs. 3,80,917 per locomotive against Rs. 3,92,861 claimed by Telco and Rs. 3,74,994 offered by Railway.

Shri D. C. Sharma: May I know if this arbitration will apply only to the period specified by the hon. Minister in his answer or it will hold good for all time to come?

Shri Shahnawaz Khan: It will apply specifically to this period.

Shri D. C. Sharma: May I know if for the fixing of the prices of TELCO locomotives, some other arrangement will be made or the prices asked for by TELCO will be granted?

The Minister of Railways (Shri Jagjivan Ram): For every price

period an offer is made by TELCO. It is examined by the Railway Board. Then negotiations start and if there is agreement that price is paid to TELCO. If there is disagreement, the matter is referred to arbitration.

श्री रामेश्वर टांटिया : क्या चितरंजन में इस इंजन को बनाने की कोई योजना है और यदि है तो उस पर कितना कितना खर्च पड़ेगा ?

श्री शहनवाज खां : अभी कोई ऐसा खयाल नहीं है कि चितरंजन में मीटर गज के लोकोमोटिव्स बनाये जायें ।

Shri Tangamani: What will be the price paid from the 1st April, 1960 to the 1st April, 1961, by which time the agreement entered into with TELCO will expire?

Shri Shahnawaz Khan: That will be the subject of further negotiation.

Shri Tangamani: In reply to the previous question, we were told that interim payment has been made for these two years. How much has yet to be paid to TELCO as a result of the award of Shri Mazumdar?

Shri Jagjivan Ram: Interim payments were being made more or less on the basis of the offer made by the Railway Board. Now this will be the extra amount to be paid and adjustments will be made.

Shri T. B. Vittal Rao: What is the total amount of loans given by the Railways to TELCOs so far?

Shri Jagjivan Ram: That does not arise here. But that has been stated several times in the House.

Shri S. M. Banerjee: Since from the report of the arbitrator it has been found that TELCOs have charged more, what will be the basis of fixation of TELCO locomotive prices in future? Will a committee be appointed or will it be left to the Railway Board alone?

Shri Jagjivan Ram: They give their quotation. Then it is examined on the basis of the various items that go in the fixation of the prices. If we find that the prices are reasonable, settlement is effected. If we find a real disparity between the price quoted by TELCO and what the Railway Board think to be a reasonable price, the matter is referred to some arbitrator.

Shri S. M. Banerjee: I want to know the total amount spent on these arbitrators.

Shri Shah Nawaz Khan: Rs. 74,000 on the arbitration proceedings.

Shri C. R. Pattabhi Raman: Is it a period contract or a contract of a batch of orders?

Shri Shah Nawaz Khan: Period contract for a number specified.

Shri D. C. Sharma: May I know if the locomotives manufactured by TELCO are going to be reserved for the private sector or the Railways are going to achieve self-sufficiency in the manufacture of these locomotives also?

Shri Shah Nawaz Khan: For the time being the TELCOs have been meeting our requirements quite satisfactorily. So long as there is capacity in the country we would like to utilise it provided the prices remain reasonable.

Shri Subodh Hansda: May I know if even after the arbitrator's award the price of locomotives that is paid to the Tatas is higher than the price of locomotives that are produced at Chittaranjan?

Shri Shah Nawaz Khan: No, Sir, the two cannot be compared. The locomotive produced at Chittaranjan is a much bigger locomotive of the broad gauge. TELCO's is a meter gauge locomotive, which is much smaller in size.

विश्व कृषि प्रदर्शनी स्मृति टिकट

*५२६. श्री लुशवक्त राय : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि डाक तथा तार विभाग ने विश्व कृषि प्रदर्शन के उद्देश में पन्द्रह नये पैसे का एक टिकट निकाला है, और

(ख) क्या यह भी सच है कि इस टिकट पर जुवा-भर बैलों की जोड़ी का चित्र छापा गया है, जो कि कांग्रेस दल का मान्यता प्राप्त निर्वाचन चिन्ह है ?

परिवहन तथा संचार मंत्रालय में राज्य मंत्री (श्री राज बहादुर) :

(क) जी हाँ।
(ख) जी नहीं। टिकट के डिजाइन का मूल विषय है—एक किसान द्वारा बैलों की जोड़ी की सहायता से खेत जोतना जो कि भारतीय कृषि की एक बहुत ही व्यापक प्रणाली है। यहाँ की दो मुख्य फसलें—गेहूँ और मक्का—तथा ग्लोब का चित्र जो कि अन्तर्राष्ट्रीय प्रदर्शनी की रूपरेखा का दिग्दर्शक है राजनीतिक दलों में से किसी भी राजनीतिक दल को प्रदत्त निर्वाचन चिन्ह का यह किमी प्रकार भी प्रतिनिधित्व नहीं करता।

The Minister of Transport and Communications (Dr. P. Subbarayan):
(a) Yes.

(b) No Sir. The design on the stamp includes as its central theme a farmer ploughing the field with the help of a pair of bullocks which is the most widely used form of Indian Agriculture, the two principal crops, wheat and maize and the Globe signifying the international character of the Fair. It does not in any way represent the symbol allotted to any of the political parties.

श्री लुशवक्त राय : श्रीमन् क्या मैं जान सकता हूँ

Dr. P. Subbarayan: He may ask it